

HIGH COURT OF HIMACHAL PRADESH, SHIMLA

No. HHC/GAZ/14-308/2009- Dated Shimla the 20th November, 2022

Website: <http://hphighcourt.nic.in>

NOTICE

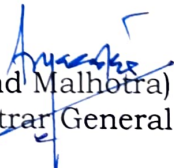
Applications on the prescribed format are invited from eligible Senior Civil Judges having minimum service of five years in the said cadre for promotion and appointment as Additional District and Sessions Judges in H.P. Judicial Service in the cadre of District Judges/Additional District Judges on the basis of merit by Limited Competitive Examination against the following vacancies:

- | | |
|--|-----|
| a) Existing vacancies: | Nil |
| b) Vacancies that may arise within one year due to retirement; | 01 |

Last date for receipt of applications : **10.12.2022**
Date of Written Examination : **07.03.2023**

The intending eligible Judicial Officers may visit the High Court Website for collecting relevant information with regard to eligibility criteria, format of application, time schedule, all matters connected therewith including Syllabus, Rules and Regulations and all the relevant terms and conditions connected with the selection process.

By Order of the Hon'ble High Court

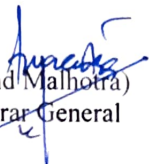

(Arvind Malhotra)
Registrar General

Sr. No.	Description	Date
1.	Number of vacancies to be notified by the High Court. Vacancies to be calculated including- a) existing vacancies; b) future vacancies that may arise within one year due to retirement;	15 th November
2.	Advertisement inviting applications from eligible candidates	20 th November
3.	Last date for receipt of application	10 th December
4.	Publication of list of eligible applicants.	15 th January
5.	Dispatch/issue of admit cards to the eligible applicants.	2 nd February to 16 th February
6.	Written examination may be- a) objective questions with multiple choice question which can be scrutinized with the help of the computer; and b) subjective/narrative.	7 th March
7.	Declaration of result of written examinations a) Result shall be put on the website and also published in the newspaper. b) The ratio of 1:3 of the available vacancies to the successful candidates shall be maintained.	7 th April
8.	Viva Voce	13 th to 20 th April
9.	Declaration of final select list and communication to the appointing authority a) Result shall be put on the website and also published in the newspaper. b) Select list shall be published in the order of merit.	27 th April
10.	Issue of appointment letter by the competent authority for all existing vacant posts as on the date.	30 th April
11.	Last date for joining	11 th May

IMPORTANT NOTES

1. The applications received after the due date or incomplete applications shall be out rightly rejected and no correspondence will be entertained in that respect. The words “**Applications for the post of Additional District and Sessions Judge**” should be super scribed on top of the envelope containing the application form.
2. Only such Judicial Officers who are found eligible and whose applications are complete in all respects shall be entitled to participate in the written examination. A list of such candidates shall be displayed on the website of the High Court from 15.01.2023 onwards. The Judicial Officers are, therefore, advised to visit the High Court website <http://hphighcourt.nic.in> for this purpose.
3. The admit cards for the written examination to the eligible Judicial Officers, including therein, inter alia, the venue and location of the examination centre shall be issued to them as per the time schedule, referred to above.
4. For eligibility criteria, please refer to Rules 5 and 6 of the H.P. Judicial Service Rules, 2004 read with H.P. Judicial Service (1st Amendment) Rules, 2008.
5. One copy of pass port size photograph in addition to the photograph be affixed on the application form.

By order of the Hon'ble High Court


 (Arvind Malhotra)
 Registrar General

Schedule-I
(Refer to Regulation 5)
FORMAT OF THE APPLICATION

1. Name :
2. Father's /Husband's name :
3. Date of Birth :
4. Nationality :
5. Academic Qualifications :
6. Date of appointment as Senior Civil Judge :
7. Total Length of Service as Senior Civil Judge :
8. Permanent Address with Pin Code :
9. Address for Correspondence with Pin Code :

**Paste your
Passport
Size
Photograph
Here**

Place:

Date:

(Signature of the applicant)

VERIFICATION:

Verified that the above information is true and correct to the best of my knowledge. No part of it is false or incorrect and nothing material has been concealed there from.

Verified to this the (dated)_____ day of
(Month_____ 2022 at_____.

Signature of the applicant.